

DIFFERENCE IN EFFECTS OF CHEMICAL ORGANIC MANURES

*560. SHRI DHANANJOY MOHAN-TY: Will the Minister of RAILWAYS be pleased to state:

(a) whether the nutritive value of grains produced by application of chemical manure to the field differs from those produced by application of organic manure; and

ib) if so, what is the difference?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI RAM SUBHAG SINGH): (a) and (b) There is no reliable data to indicate any difference in the nutritive value of grains produced by the application of chemical fertilizers to the field and that produced by the application of organic manures.

SUBSTITUTION OF RAILS

*561. SHRI DHANANJOY MOHAN -TY: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any scheme under contemplation of Government for substituting existing rails by heavier ones on any of the railways in the country; and

(b) if so, which are the railways or sections proposed to be covered under the present scheme and the probable time by which this process is likely to be achieved?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) Yes, Sir.

(b) It has been decided to replace the existing rails on the B. G. and M. G. trunk routes connecting important cities and also sections carrying heavy mineral traffic with heavier rail sections on a programmed basis and it is too early to indicate the time by which this work will be completed.

613 RSD—3.

SETTLEMENT OF PROVIDENT FUND ACCOUNTS OF RAILWAY EMPLOYEES

*562. DR. M. S. SIDDHU: Will the Minister of RAILWAYS be pleased to state:

(a) the number of railway employees who retired prior to the year 1960 and whose provident fund accounts have not been settled and paid till July 30, 1962;

(b) the number out of them holding gazetted and non-gazetted posts on the eve of their retirement; and

(c) what are the reasons for an inordinate delay in settling their provident fund accounts?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) to (c) Information is being collected and will be laid on the Table of the House in due course.

GOODS TRAFFIC ON KANGRA VALLEY RAILWAY

*563. SHRI SHIVA NAND RAMAUL: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that loading of goods on Kangra Valley Railway remains suspended for about 8 to 9 months in a year;

(b) if so, whether this suspension is due to non-availability of goods; and

(c) whether requisite wagons for the goods traffic are always available?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) No, Sir.

(b) Does not arise.

(c) Wagons are normally available except special type of stock for meeting the demands of goods traffic which is controlled by a quota.